

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE C.S.DIAS

WEDNESDAY, THE 29TH DAY OF APRIL, 2020 /9TH VAISAKHA, 1942

BA.TMP NO. 188 OF 2020

(Crime No. 75/2019 of Hosdurg Excise Range, Kasaragod District)

Petitioner/Accused No.1:

Nixon Joseph, aged 49 years,
S/o. Joseph K.J., Kaduthodil House,
Malakallu Desom, Kallar Village,
Vellarikkund Taluk, Kasaragod District.

By Advocate Sri.Jackson Johny

Respondents/ State & Complainant:

1. State of Kerala – Represented by Public Prosecutor,
High Court of Kerala, Ernakulam. Pin- 682031.
Emailid : bacases2ago@gmail.com
2. The Station House Officer,
(Crime No. 75/2019 of Hosdurg Excise Range)
Kasaragod District – 671531
Email id : erohsd.exc@kerala.gov.in

BY PUBLIC PROSECUTOR **SRI.BINEESH E.C**

THIS BA HAVING COME UP FOR ADMISSION ON 29.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

C.S.DIAS, J.

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BA TMP No.188 of 2020

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Dated this the 29th day of April, 2020.

ORDER

Heard the learned counsel for the petitioner
and the learned Public Prosecutor.

Post this bail application for further consideration
on 8.5.2020.

**C.S.DIAS
JUDGE**

sks/29.4.2020